

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 2569
TO BE ANSWERED ON 04.12.2019
Pilferage of Coal**

**2569. DR. SUBHASH RAMRAO BHAMRE:
SHRI SUNIL DATTATRAY TATKARE:
DR. DNV SENTHILKUMAR S.:
DR. AMOL RAMSING KOLHE:
SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:**
Will the Minister of Coal be pleased to state:

- a. whether Government attention is drawn to huge increase in pilferage and theft of coal in the Coal India and its subsidiaries and if so, the details thereof and the reasons therefor;
- b. the problem faced by the Government in controlling theft of coal during transportation;
- c. the quantum of loss of exchequer due to pilferage and theft of coal;
- d. whether the Government has made any assessment in this regard and if so, the details thereof;
- e. whether the Government has advised coal companies to work in close coordination with the State/local administration to prevent theft/pilferage of coal and if so, the details thereof and the achievement made;
- f. whether the Government of India has launched mobile App namely 'KhananPrahri' and web App 'Coal Mine Surveillance and Management System (CMSMS)' for monitoring and reporting unauthorised coal mining activities and enable the Law & Order Authority to take suitable action in time; and
- g. if so, the number of cases reported and the action taken against persons who indulge in theft and pilferage?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

- a. to (d) : As per information received from Coal India Ltd., theft/pilferage of coal are carried out stealthily and clandestinely. So, it is difficult to assess and specify the exact quantum of coal stolen and losses incurred on account of theft/pilferage. However as per raids conducted by security personnel as well as joint raids with the law and order authorities of the State Government concerned, the quantity of coal recovered and its approximate value [Subsidiary-wise and State-wise] during 2018-19 are as under :-

(Provisional)

Co.	State	Qty. Recovered (te)	Approx. Value (Rs. Lakh)
ECL	WB	11063.39	562.817
	Jharkhand	4885.23	248.817
	Total ECL	15948.62	811.634
BCCL	Jharkhand	5030.29	214.840
	WB	682.05	24.992
	Total BCCL	5712.34	239.833
CCL	Jharkhand	595.51	12.753
NCL	MP/UP	0.00	0.000
WCL	Maharashtra	261.05	7.595
	MP	0.00	0.000
	Total WCL	261.05	7.595
SECL	MP	0.50	0.015
	Chattisgarh	9.30	0.380
	Total SECL	9.80	0.395
MCL	Orissa	257.22	4.572
NEC	Assam	0.00	0.000
Total Coal India		22784.54	1076.782

(e) Law & Order is a State subject; hence primarily it is the responsibility of the State/ District administration to take necessary deterrent action to stop/curb theft / pilferage of coal. The coal companies are working in close coordination with the State /local administration to prevent theft /pilferage of coal. Various measures taken by the coal companies to check such theft/pilferage of coal which are mainly:-

- i. RFID based Boom Barriers and CCTV camera at weighbridges, GPRS based vehicle tracking system with geo fencing, CCTV camera at strategic locations of all mines have been installed.
- ii. Regular FIRs are lodged by the Colliery Management and CISF with local Thana. A close watch on the activities of criminals is being kept by CISF.
- iii. Interaction and liaison with District officials at regular intervals and holding meeting with Officials of the State Administration.
- iv. Challans for coal transportation by trucks outside the district are being issued after fixing hologram and putting signatures of authorized officials of CISF to check pilferage.
- v. Armed Guards have been deployed at Railway sidings.
- vi. Escorting of coal rakes in coordination with RPF upto weighbridge, is arranged in pilferage prone areas.
- vii. Surprise re-weighment of coal loaded trucks is done at weighbridges.
- viii. Surprise checks / raids are conducted by flying squads of CISF/security department.
- ix. Regular patrolling is conducted in and around the mine including OB dumps.
- x. Joint patrolling with local police is also being carried out in pilferage prone areas.
- xi. Check posts have been established at entry / exit points where all coal laden vehicles are physically checked.
- xii. Security at coal dumps has been strengthened by fencing, proper illumination and round the clock guarding.

(f) & (g): Ministry of Coal has launched Mobile App- KhananPrahari and web App Coal Mines Surveillance & Management System (CMSMS) in July, 2018 for the purpose of detecting and taking action on unauthorized coal mining activities and enable law and order authorities to take suitable action in time. So far up to 31st October, 2019 a total of 205 Complaints have been registered. Action on the complaints, which were found true after verification by nodal officer, is taken in coordination with concerned law enforcement agencies
